

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**OA NO.2970/2015
MA NO.2365/2016**

New Delhi this the 7th day of April, 2017

HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)

Sujata Roy, aged about 54 years,
W/o Late Shri Ashim Bikash Roy,
Ex-Postman,
H/No.RZ-1, Gali No.7,
Indera Park, Palam,
New Delhi.

...Applicant

(By Advocate: Mr. Yogesh Kumar Sharma)

VERSUS

1. The Deptt. of Posts
through the Director,
GPO, New Delhi.
2. Deepika Roy,
O/o GPO, New Delhi,
R/o 26/85, Vishwas Nagar,
Ambedkar Nagar,
Gali No.10, Shahdara,
Delhi-32.
3. Abhijeet Roy,
O/o GPO, New Delhi,
R/o RZ-1, Gali No.7,
Indera Park, Palam,
New Delhi.

...Respondents

(By Advocate: Mr. S.M. Zulfiqar Alam with Ms. Ranny)

:ORDER (Oral):

MA No.2365/2016

The MA filed on behalf of the respondents, seeking to bring on record this Tribunal's order dated 04.05.2016 in the OA

No.1578/2015 (Deepika Roy Vs. Govt. of NCT of Delhi & Anr.), is allowed.

OA No.2970/2015

2. Learned counsel for the applicant seeks to withdraw the instant OA in view of the aforesaid order.
3. Accordingly, the OA is dismissed as withdrawn.

**(DR BRAHM AVTAR AGRAWAL)
MEMBER (J)**

/jk/